workers' representatives on the Board of Directors.

Shri T. B. Vittal Rao: May I know whether these workers who are going to be associated will be at the Board of Directors' level or Council of Management level because the Planning Commission has recommended only for the Council of Management?

Shri Khandubhai Desai: As I have already stated, it is a Council of Manage-ment which is sought to be created in the As I have first stage.

Shri Gidwani: Does this scheme also include full workers' control over industries in the scheme of the federation?

Mr. Speaker: Displacing the emplo-

Shri Khandubhai Desai: I do not think that is the intention.

hon. Minister has just said that the workers have already been given a share in the management in some industries. I am also connected with one of the Unions. May I know whether it is a fact that Directors, who are very rarely strending or coming once or twice a year to the management meeting, are not to the management meeting, are not effective in having the control? Do Government propose to allow the workers to have a share in different other stages of management?

Shri Khandubhai Desai: That will considered.

Mr. Speaker: A Committee has gone abroad and Government are expecting its report.

Indo-Burma Trade Agreement

*1127. Shri Bahadur Singh: Will the Minister of Commerce and Consumer Industries be pleased to state whether any suggestions have been made mutually by the Burma Government and Government of India for the development and extension of commerce and the diversification and balancing of trade between the two countries under the recent Indo-Burma Trade Agreement?

The Minister of Trade (Shri Karmarkar): Not yet, Sir. The Trade Agreement in question was only concluded on 5th September, 1956, and the developments in Indo-Burmese trade are being closely watched for the present.

Shri Matthen: May I know from the hon. Minister whether he has included the export of dried prawn also for which I have been shouting for the last few years?

Shri Karmarkar: I am grateful to the hon. Member for his constant interest in the matter of export of prawn, and I am happy to tell him that Burma will import a large quantity of prawn from

Oral Answers

Delegation of Engineers to U.K.

*1128. Shri Krishnacharya Joshi: Will the Minister of Production be pleased to state:

- (a) whether the recommendations made by a delegation of Indian engineers which went to U.K. this year have been accepted by Government; and
- (b) if so, the implemented so far? recommendations

The Deputy Minister of Production (Shri Satish Chandra): (a) The hon.

Member is presumably referring to the delegation sent to U.K. to visit the factories of Associated Electrical Industries. If so, its recommendations have been incorporated in the detailed Project Report submitted by the Consultants on the 17th November, 1956 and will be finally considered as an integral part of that Report.

(b) Does not arise.

Shri Krishnacharya Joshi: May I know what are the main recommendations made by this delegation?

Shri Satish Chandra: This delegation made a study of the various equipmade a study of the various equip-ment manufactured by the factories of Associated Electrical Industries with a view to select suitable types to be manu-factured in India. They also went into the financial and economic aspects of the proposed factory.

श्री रघुनाय सिंह : इस डेलीगेशन में ग्रनेक विषयों के इंजीनियर भेजे गये थे। क्या इसमें शिपिंग इंजीनियर भी कोई थायानहीं?

श्री सतीश चन्त्र : इस वक्त तो बिजली के कारखाने की बात हो रही है।

भी रघुनाय सिंह : इलेक्ट्रिसिटी का सम्बन्ध शिपिंग से भी है, इस वास्ते मैं ने यह सवाल पूछा है।

म्राप्यक्ष महोदय : हर एक विषय मैं क्रिपिंग को कैसे ले ग्रा सकते हैं।